

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision

MEETING NUMBER : 5 & 6/82-ALC4/2012 **MEETING DATE** : 08.05.2012

The Meeting No.5 & 6 /82 in the year 2012-13 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to products falling in Chapter 29 and 30 was held together on 8.5.2012 under the Chairmanship of Addl DGFT, Shri N.P.S Monga, in Room No.4, Udyog Bhawan, New Delh..

Following members were present:-

1. Pramod Bharti, Asstt. Director, DC(MSME)
2. Shri Jasbir Singh, Consultant, Department of Chemicals and Petrochemicals
3. Shri V.K. Tyagi, Dy. Industrial Adviser, Department of Pharmaceuticals
4. Shri R.C. Meena, Dy. Director General of Foreign Trade
5. Ms.Lalita Maini, FTDO

Case No.B 60	M/s. Meck Pharma & Chemicals P. Ltd.
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/00029/AM 13/DES III
Meeting Date:8.05.2012	
Decision: It was observed that the export item Glucosamine Sulphate Potassium Chloride (containing Glucosamine Chloride 80% and Potassium Sulphate 20%) with and without mentioning the above composition is one and same.	
RA may take appropriate action as per the decision of Norms Committee.	

Case No.B 61	M/s. Cadila Healthcare Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/50/00978/AM 10/DES III
Meeting Date:8.05.2012	RLA F.No. 08/24/40/00194/AM 10
Adv. Lic. No. 0810083945 dated 6.11.2009	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Pharmaceuticals.	

Case No.B 62	M/s. Hindustan Polyamides & Fibers Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/01180/AM 10/DES III
Meeting Date:8.05.2012	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Chemicals and Petrochemicals.	

Case No.B 63	M/s. Metropolitan Eximchem Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/50/00987/AM 10/DES III
Meeting Date:8.05.2012	RLA F.No. 03/95/40/415/AM 10
Adv. Lic. No. 0310539636 dated 29.09.09	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Chemicals and Petrochemicals.	

Case No.B 64	M/s. Cipla Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/50/00587/AM 12/DES III
Meeting Date:8.05.2012	RLA F.No. 03/94/40/00319/AM 12
Adv. Lic. No. 0310641299 dated 8.7.11	
Decision It was decided to amend in the description of import product at S.No 1 as applied by the firm, as : (3-oxo-4-Androstane-17 Beta-1-butyl Carboxylic Acid (P4 Compound)) The description of other items and the norms fixed would remain same. RA may take appropriate action as per the decision of Norms Committee.	

Case No.B 65	M/s. Jubilant Lifesciences Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/50/00248/AM 10/DES III
Meeting Date:8.05.2012	RLA F.No. 05/24/040/00146/AM 10
Adv. Lic. No. 0510244396 dated 24.06.09	

Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Chemicals and Petrochemicals.

Case No.B 66	M/s. Vivimed Labs Limited
Norms Committee Meeting No.6/AM13	F.No. 01/83/50/00351/AM 09/DES III
Meeting Date:8.05.2012	RLA F.No. 09/24/040/00514/AM 08
Adv. Lic. No. 0910033449 dated 26.3.2008	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Chemicals and Petrochemicals.	

Case No.B 67	M/s. Global Calcium
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/00091/AM 10 DES III
Meeting Date:8.05.2012	RLA F.No. 07/24/40/613/AM 09
Adv. Lic. No. 0710063917 dated 30.03.09	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Pharmaceuticals.	

Case No.C 1	M/s. Reliance Industries Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/01122/AM 10/DES III
Meeting Date:8.05.2012	
Decision: It was decided to defer the case for 5.06.2012 for comments of Department of Chemicals and Petrochemicals.	

Case No.C-2	M/s. Bliss GVS Pharma Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/1192/Am 10/DES III
Meeting Date:8.05.2012	
Decision: : It was decided to give reminder to Office of DCGI seeking their comments whether the export product Suppositories/Pessaires could be included in the SION A-412 or a new SION is to be fixed. Accordingly, the case was deferred for 5.6.2012.	

Case No.C-3	M/s. Shasun Pharmaceuticals Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/01146/AM 11/DES III
Meeting Date:8.05.2012	
Decision: : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.	

Case No.C-4	M/s. Shasun Pharmaceuticals Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/00267/AM 12/DES III
Meeting Date:8.05.2012	
Decision: : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.	

Case No.C-5	M/s. Shasun Pharmaceuticals Limited
Norms Committee Meeting No.6/AM13	F.No. 01/82/162/00261/AM 12/DES III
Meeting Date:8.05.2012	
Decision: : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.	

1	Case No.:24/28/82-ALC4/2011	Party Name:SARNA CHEMICALS PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00794/AM12/	RLA File :03/88/040/00005/AM10/	Lic.No/Date:0310517425 27.04.2009	Defer Date:
	Decision : This case has already been closed in meeting no. 1/82 dated 3.4.2012.			

2	Case No.:44/39/82-ALC4/2010	Party Name:ASTRIX LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01125/AM11/	RLA File :09/24/040/00301/AM10/	Lic.No/Date:0910040874 09.02.2010	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

3	Case No.:71/15/82-ALC4/2010	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:6/82-ALC4/2012	Status:Case
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			08.05.2012	Deferred
	HQ File :01/82/050/00508/AM11/	RLA File :22/24/040/00010/AM11/	Lic.No/Date:2210010065 14.06.2010	Defer Date: 05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.				

4	Case No.:68/39/82-ALC4/2010	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01149/AM11/	RLA File :09/24/040/00054/AM11/	Lic.No/Date:0910042623 06.07.2010	Defer Date: 05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

5	Case No.:72/39/82-ALC4/2010	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01153/AM11/	RLA File :09/24/040/00146/AM11/	Lic.No/Date:0910042671 12.07.2010	Defer Date 05.06.2012:
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

6	Case No.:9/24/82-ALC4/2010	Party Name:RAMPEX LABS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00809/AM11/	RLA File :09/24/040/00194/AM11/	Lic.No/Date:0910043391 07.09.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

7	Case No.:54/41/82-ALC4/2010	Party Name:GLAND PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01402/AM11/	RLA File :09/24/040/00289/AM11/	Lic.No/Date:0910043863 08.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

8	Case No.:55/41/82-ALC4/2010	Party Name:GLAND PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01403/AM11/	RLA File :09/24/040/00298/AM11/	Lic.No/Date:0910043877 11.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

9	Case No.:3/31/82-ALC4/2010	Party Name:EMAMI LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00928/AM11/	RLA File :02/24/040/00119/AM11/	Lic.No/Date:0210149202 12.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of DC(MSME).			

10	Case No.:8/31/82-ALC4/2010	Party Name:GLAND PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00933/AM11/	RLA File :09/24/040/00290/AM11/	Lic.No/Date:0910043914 14.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

11	Case No.:124/40/82-ALC4/2010	Party Name:SURYA PHARMACEUTICAL LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01323/AM11/	RLA File :22/24/040/00049/AM11/	Lic.No/Date:2210010535 18.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

12	Case No.:116/40/82-ALC4/2010	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/01315/AM11/	RLA File :22/24/040/00017/AM10/	Lic.No/Date:2210010540 19.10.2010	Defer Date:
	Decision : : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

13	Case No.:48/31/82-ALC4/2010	Party Name:GLAND PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00973/AM11/	RLA File :09/24/040/00297/AM11/	Lic.No/Date:0910043978 20.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

14	Case No.:57/40/82-ALC4/2010	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01256/AM11/	RLA File :09/24/040/00237/AM11/	Lic.No/Date:0910043987 20.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

15	Case No.: 63/40/82-ALC4/2010	Party Name:EMAMI LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01262/AM11/	RLA File :02/24/040/00120/AM11/	Lic.No/Date:0210149565 25.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of DC(MSME).			

16	Case No.: 125/40/82-ALC4/2010	Party Name:DSM ANTI-INFECTIVES INDIA LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/01324/AM11/	RLA File :22/24/040/00055/AM11/	Lic.No/Date:2210010568 25.10.2010	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

17	Case No.: 56/40/82-ALC4/2010	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01255/AM11/	RLA File :09/24/040/00236/AM11/	Lic.No/Date:0910044022 26.10.2010	Defer Date: 5.6.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

18	Case No.: 8/32/82-ALC4/2010	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00990/AM11/	RLA File :22/24/040/00050/AM11/	Lic.No/Date:2210010581 28.10.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

19	Case No.: 44/40/82-ALC4/2010	Party Name:LUPIN LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01243/AM11/	RLA File :03/95/040/00638/AM11/	Lic.No/Date:0310600874 11.11.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

20	Case No.: 25/40/82-ALC4/2010	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01224/AM11/	RLA File :09/24/040/00238/AM11/	Lic.No/Date:0910044429 25.11.2010	Defer Date:05.06.2012

Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals

21	Case No.: 24/47/82-ALC4/2010	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01614/AM11/	RLA File :09/24/040/00404/AM11/	Lic.No/Date:0910044631 10.12.2010	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

22	Case No.: 43/3/82-ALC4/2011	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00043/AM12/	RLA File :09/24/040/00452/AM11/	Lic.No/Date:0910045290 28.01.2011	Defer Date: 5.6.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

23	Case No.: 44/3/82-ALC4/2011	Party Name:MATRIX LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00044/AM12/	RLA File :09/24/040/00422/AM11/	Lic.No/Date:0910045287 28.01.2011	Defer Date: 5.6.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

24	Case No.: 32/48/82-ALC4/2010	Party Name:DR. SABHARWALS WOUND CARE	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01675/AM11/	RLA File :06/24/040/00057/AM11/	Lic.No/Date:0610020786 01.02.2011	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Industrial Policy and Promotion.			

25	Case No.: 22/3/82-ALC4/2011	Party Name:CIPLA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00022/AM12/	RLA File :03/94/040/00998/AM11/	Lic.No/Date:0310615336 10.02.2011	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

26	Case No.: 5/4/82-ALC4/2011	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00056/AM12/	RLA File :03/95/040/00949/AM11/	Lic.No/Date:0310620143	Defer

		08.03.2011	Date:05.06.2012
Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Biotechnology.			

27	Case No.: 37/6/82-ALC4/2011	Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00155/AM12/	RLA File :05/24/040/00437/AM11/	Lic.No/Date:0510286990 28.03.2011	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

28	Case No.: 11/7/82-ALC4/2011	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/00177/AM12/	RLA File :04/24/040/00356/AM11/	Lic.No/Date:0410123134 31.03.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

29	Case No.: 41/14/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/00432/AM12/	RLA File :09/24/040/00609/AM11/	Lic.No/Date:0910046267 05.04.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

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Case No.:6/5/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
HQ File :01/82/050/00108/AM12/	RLA File :09/24/040/00004/AM12/	Lic.No/Date:0910046405 18.04.2011	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/43/2011-Ch. II dated 13.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below for as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity allowed
7-N,N,N-Trimethyl Amino-2-Naphthol Chloride or NBTRI	1 kg	1.	2,7 Dihydroxy Napthalene	0.974 kg
		2.	Sodium Meta Bisulphate	2.278 kg
		3.	4-Methyl-2-Pentanone (MIBK)	0.441 kg
		4.	Dimethyl Sulphate (DMS)	0.880 kg

RA may take appropriate action as per the decision of Norms Committee.

31	Case No.:13/5/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00115/AM12/	RLA File :03/94/040/00009/AM12/	Lic.No/Date:0310627428 20.04.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

32	Case No.:14/5/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00116/AM12/	RLA File :03/94/040/00008/AM12/	Lic.No/Date:0310627429 20.04.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

33	Case No.:32/6/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00150/AM12/	RLA File :09/24/040/00037/AM12/	Lic.No/Date:0910046439 21.04.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

34	Case No.:33/6/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00151/AM12/	RLA File :09/24/040/00031/AM12/	Lic.No/Date:0910046440 21.04.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

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Case No.:47/6/82-ALC4/2011	Party Name:JOCIL LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved	
HQ File :01/82/050/00166/AM12/	RLA File :09/24/040/00051/AM12/	Lic.No/Date:0910046581 29.04.2011	Defer Date:	
Decision : In the light of written comments received from Department of Industrial Policy and Promotion vide their letter dated 8.5.2012, it was decided to ratify the norms under Para 4.7 of HBP v1 as per details given below for as applied by the firm, whichever is less:				
Export Product	Export Quantity	S.No	Import Product	Quantity allowed
30 CNO Soap Noodles –	500 MT	1.	Palm Fatty Acid Distillate	321 MT

Sodium Salt of Palmitic Acid			(PFAD) FFA-80%, Min IV-50 to 55, MIV-1% Min., Unsap-2% Max, SAP Value – 190 to 205	
		2	Lauric Acid Acid Value:278-282, SAP value 279-283, IV:0.5 Max, C10-Max, C12-90 Min. C 14-1 Max.	96.00 MT
RA may take appropriate action as per the decision of Norms Committee.				

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Case No.:8/8/82-ALC4/2011		Party Name:MAITHRI LABORATORIES (P) LTD.,		Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
HQ File :01/82/050/00208/AM12/		RLA File :09/24/040/00015/AM12/		Lic.No/Date:0910046598 03.05.2011	Defer Date:
Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/331/2011-PI(Norms) dated 6.3.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below:					
Export Product		Export Quantity	S.No	Import Product	Quantity allowed
(4R-Cis)-1,1-dimethyl ethyl-6-(2-amino ethyl)-2,2,dimethyl-1,3-dioxane-4-acetate (amino ketal)		1 kg	1.	(4R-Cis)-1,1-dimethylethyl-6-cyano methyl-2,2 dimethyl 1,3-dioxane-4-acetate	1.00 kg
RA may take appropriate action as per the decision of Norms Committee.					

37	Case No.:19/10/82-ALC4/2011	Party Name:PLANET HERBS LIFE SCIENCES PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00278/AM12/	RLA File :61/24/040/00097/AM11/	Lic.No/Date:6110000608 03.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of DC(MSME).			

38	Case No.:2/8/82-ALC4/2011		Party Name:EMBIO LTD		Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00202/AM12/		RLA File :03/94/040/01025/AM11/		Lic.No/Date:0310629987 06.05.2011	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.

39	Case No.: 19/8/82-ALC4/2011	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/00219/AM12/	RLA File :09/24/040/00071/AM12/	Lic.No/Date:0910046667 06.05.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

40	Case No.: 43/8/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00243/AM12/	RLA File :03/94/040/01024/AM11/	Lic.No/Date:0310630508 10.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

41	Case No.: 44/8/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00244/AM12/	RLA File :03/94/040/01023/AM11/	Lic.No/Date:0310630510 10.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

42	Case No.: 45/8/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/00245/AM12/	RLA File :09/24/040/00078/AM12/	Lic.No/Date:0910046700 11.05.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

43	Case No.: 3/9/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00254/AM12/	RLA File :03/94/040/00120/AM12/	Lic.No/Date:0310631346 16.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

44	Case No.: 4/9/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00255/AM12/	RLA File :03/94/040/00121/AM12/	Lic.No/Date:0310631350	Defer

		16.05.2011	Date:05.06.2012
Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

45	Case No.: 1/10/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00260/AM12/	RLA File :03/94/040/00148/AM12/	Lic.No/Date:0310631875 19.05.2011	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

46	Case No.: 2/10/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00261/AM12/	RLA File :03/94/040/00151/AM12/	Lic.No/Date:0310631883 19.05.2011	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

47

Case No.:35/10/82-ALC4/2011	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved	
HQ File :01/82/050/00294/AM12/	RLA File :05/23/040/00048/AM12/	Lic.No/Date:0510291488 24.05.2011	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 3/82 dated 17.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:				
Export product	Export Qty.	Sl.No.	Import item	Qty. allowed
2-chloropyridine	1 kg	1.	Alumino Silicate Catalyst	0.019 kg
		2.	Ethyl Alcohol (Denatured)	2.325 kg
		3.	Methanol	1.410 kg
		4.	Caustic Soda	1.400 kg
RA may take appropriate action as per the decision of Norms Committee				

48	Case No.: 44/14/82-ALC4/2011	Party Name:ONEIRO CHEMICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00435/AM12/	RLA File :34/24/040/00037/AM12/	Lic.No/Date:3410030415 30.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

49	Case No.:2/15/82-ALC4/2011	Party Name:ACHARYA CHEMICALS	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00442/AM12/	RLA File :03/94/040/00130/AM12/	Lic.No/Date:0310633824 31.05.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

50	Case No.:5/15/82-ALC4/2011	Party Name:ALCON BIOSCIENCES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00445/AM12/	RLA File :03/94/040/00139/AM12/	Lic.No/Date:0310634097 01.06.2011	Defer Date:05.06.2012
	Decision : It was decided to remind the firm to furnish the requisite information within 15 days failing which the case would be closed. Accordingly, the case was deferred for 5.6.2012.			

51	Case No.:25/19/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00539/AM12/	RLA File :09/24/040/00085/AM12/	Lic.No/Date:0910046996 06.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

52	Case No.:27/16/82-ALC4/2011	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00485/AM12/	RLA File :34/24/040/00039/AM12/	Lic.No/Date:3410030563 10.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

53	Case No.:34/19/82-ALC4/2011	Party Name:COVALENT LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00548/AM12/	RLA File :09/24/040/00616/AM11/	Lic.No/Date:0910047091 10.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

54	Case No.:14/19/82-ALC4/2011	Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00528/AM12/	RLA File :09/24/040/00134/AM12/	Lic.No/Date:0910047151	Defer

		15.06.2011	Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

55	Case No.: 22/19/82-ALC4/2011	Party Name:RAMPEX LABS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00536/AM12/	RLA File :09/24/040/00121/AM12/	Lic.No/Date:0910047114 15.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

56	Case No.: 33/19/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Rejected
	HQ File :01/82/050/00547/AM12/	RLA File :09/24/040/00130/AM12/	Lic.No/Date:0910047113 15.06.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

57	Case No.: 13/19/82-ALC4/2011	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00527/AM12/	RLA File :09/24/040/00148/AM12/	Lic.No/Date:0910047160 16.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

58	Case No.: 32/19/82-ALC4/2011	Party Name:MAITHRI LABORATORIES (P) LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00546/AM12/	RLA File :09/24/040/00139/AM12/	Lic.No/Date:0910047161 16.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

59	Case No.: 36/14/82-ALC4/2011	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00427/AM12/	RLA File :04/24/040/00069/AM12/	Lic.No/Date:0410125143 20.06.2011	Defer Date:05.06.2012
	Decision : It was decided to remind the firm to furnish production and consumption data duly certified by Central Excise Authority within 15 days failing which the case would be closed. Accordingly, the case was deferred for 5.6.2012.			

60	Case No.: 17/19/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012	Status: Case Rejected
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			08.05.2012	
	HQ File :01/82/050/00531/AM12/	RLA File :09/24/040/00137/AM12/	Lic.No/Date:0910047175 20.06.2011	Defer Date:
Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.				

61	Case No.:23/21/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00605/AM12/	RLA File :09/24/040/00129/AM12/	Lic.No/Date:0910047176 20.06.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

62	Case No.:35/19/82-ALC4/2011	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00549/AM12/	RLA File :22/24/040/00022/AM12/	Lic.No/Date:2210011532 28.06.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

63	Case No.:31/16/82-ALC4/2011	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00489/AM12/	RLA File :05/24/040/00115/AM12/	Lic.No/Date:0510295736 05.07.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

64	Case No.:32/16/82-ALC4/2011	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00490/AM12/	RLA File :05/24/040/00116/AM12/	Lic.No/Date:0510295739 05.07.2011	Defer Date:
	Decision : : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

65	Case No.:10/18/82-ALC4/2011	Party Name:ELDER PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00514/AM12/	RLA File :03/94/040/00289/AM12/	Lic.No/Date:0310643401 20.07.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

66	Case No.:2/19/82-ALC4/2011	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00516/AM12/	RLA File :03/94/040/00014/AM12/	Lic.No/Date:0310643597 21.07.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

67	Case No.:1/24/82-ALC4/2011	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00662/AM12/	RLA File :05/24/040/00150/AM12/	Lic.No/Date:0510298306 01.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

68	Case No.:2/24/82-ALC4/2011	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00663/AM12/	RLA File :05/24/040/00149/AM12/	Lic.No/Date:0510298304 01.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

69	Case No.:3/24/82-ALC4/2011	Party Name:PARABOLIC DRUGS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00664/AM12/	RLA File :05/24/040/00083/AM12/	Lic.No/Date:0510298301 01.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

70	Case No.:30/31/82-ALC4/2011	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00856/AM12/	RLA File :09/24/040/00199/AM12/	Lic.No/Date:0910048014 01.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

71	Case No.:12/25/82-ALC4/2011	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00679/AM12/	RLA File :08/24/040/00107/AM12/	Lic.No/Date:0810102095 03.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

72	Case No.:20/29/82-ALC4/2011	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00819/AM12/	RLA File :03/94/040/00413/AM12/	Lic.No/Date:0310646512 04.08.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished the information despite repeated reminders.			

73	Case No.:9/22/82-ALC4/2011	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00652/AM12/	RLA File :31/83/040/00103/AM12/	Lic.No/Date:3110049873 19.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

74	Case No.:34/32/82-ALC4/2011	Party Name:VINEET LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00915/AM12/	RLA File :09/24/040/00157/AM12/	Lic.No/Date:0910048352 23.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

75	Case No.:46/31/82-ALC4/2011	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00872/AM12/	RLA File :08/24/040/00084/AM12/	Lic.No/Date:0810102781 25.08.2011	Defer Date: 05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

76	Case No.:38/32/82-ALC4/2011	Party Name:GRANULES INDIA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00919/AM12/	RLA File :09/24/040/00239/AM12/	Lic.No/Date:0910048379 25.08.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

77	Case No.:6/28/82-ALC4/2011	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00776/AM12/	RLA File :08/24/040/00092/AM12/	Lic.No/Date:0810102939 29.08.2011	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals

78	Case No.: 38/31/82-ALC4/2011	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00864/AM12/	RLA File :22/24/040/00041/AM12/	Lic.No/Date:2210011844 01.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

79	Case No.: 39/31/82-ALC4/2011	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00865/AM12/	RLA File :22/24/040/00039/AM12/	Lic.No/Date:2210011843 01.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

80	Case No.: 29/32/82-ALC4/2011	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00910/AM12/	RLA File :09/24/040/00259/AM12/	Lic.No/Date:0910048529 02.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

81	Case No.: 9/32/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Approved
	HQ File :01/82/050/00890/AM12/	RLA File :09/24/040/00242/AM12/	Lic.No/Date:0910048539 05.09.2011	Defer Date:
	Decision : This case has already been approved in meeting no. 1/82 dated 3.4.2012.			

82	Case No.: 14/32/82-ALC4/2011	Party Name:SRINI PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00895/AM12/	RLA File :09/24/040/00250/AM12/	Lic.No/Date:0910048565 05.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

83	Case No.: 16/32/82-ALC4/2011	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00897/AM12/	RLA File :09/24/040/00257/AM12/	Lic.No/Date:0910048616	Defer

		06.09.2011	Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

84	Case No.: 6/32/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
	HQ File :01/82/050/00887/AM12/	RLA File :09/24/040/00277/AM12/	Lic.No/Date:0910048658 08.09.2011	Defer Date:
	Decision : This has already been approved in meeting no. 1/82 dated 3.4.2012.			

85	Case No.: 28/28/82-ALC4/2011	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00798/AM12/	RLA File :05/23/040/00214/AM12/	Lic.No/Date:0510301712 08.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

86	Case No.: 15/32/82-ALC4/2011	Party Name:RAMPEX LABS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00896/AM12/	RLA File :09/24/040/00273/AM12/	Lic.No/Date:0910048689 09.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

87	Case No.: 19/32/82-ALC4/2011	Party Name:MATRIX LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00900/AM12/	RLA File :09/24/040/00268/AM12/	Lic.No/Date:0910048699 09.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

88	Case No.: 28/32/82-ALC4/2011	Party Name:RAMPEX LABS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00909/AM12/	RLA File :09/24/040/00272/AM12/	Lic.No/Date:0910048688 09.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

89	Case No.: 5/32/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
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	HQ File :01/82/050/00886/AM12/	RLA File :09/24/040/00275/AM12/	Lic.No/Date:0910048753 13.09.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished the information despite repeated reminders.			

90	Case No.:8/32/82-ALC4/2011	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00889/AM12/	RLA File :09/24/040/00264/AM12/	Lic.No/Date:0910048808 15.09.2011	Defer Date:
	Decision : This case has already been closed in meeting no. 1/82 dated 3.4.2012.			

91	Case No.:22/32/82-ALC4/2011	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00903/AM12/	RLA File :04/24/040/00155/AM12/	Lic.No/Date:0410128356 21.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

92	Case No.:23/32/82-ALC4/2011	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Deferred and Re-indexed
	HQ File :01/82/050/00904/AM12/	RLA File :04/24/040/00153/AM12/	Lic.No/Date:0410128355 21.09.2011	Defer Date:08.05.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

93	Case No.:24/32/82-ALC4/2011	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00905/AM12/	RLA File :04/24/040/00154/AM12/	Lic.No/Date:0410128434 22.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

94	Case No.:39/32/82-ALC4/2011	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00920/AM12/	RLA File :22/24/040/00046/AM12/	Lic.No/Date:2210011928 22.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

95	Case No.:17/28/82-ALC4/2011	Party Name:RUSAN PHARMA LTD.	Meet No/Date:6/82-ALC4/2012	Status:Case
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			08.05.2012	Deferred
	HQ File :01/82/050/00787/AM12/	RLA File :03/95/040/00471/AM12/	Lic.No/Date:0310656673 28.09.2011	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals				

96	Case No.:18/36/82-ALC4/2011	Party Name:MEDREICH LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00975/AM12/	RLA File :07/24/040/00178/AM12/	Lic.No/Date:0710082847 28.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

97	Case No.:25/32/82-ALC4/2011	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00906/AM12/	RLA File :05/24/040/00194/AM12/	Lic.No/Date:0510304240 29.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

98	Case No.:5/36/82-ALC4/2011	Party Name:MICRO LABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/00962/AM12/	RLA File :07/24/040/00219/AM12/	Lic.No/Date:0710082912 29.09.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

99	Case No.:7/35/82-ALC4/2011	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00934/AM12/	RLA File :03/94/040/00539/AM12/	Lic.No/Date:0310657331 30.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

100	Case No.:16/35/82-ALC4/2011	Party Name:HIRAN ORGOCHEM LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00943/AM12/	RLA File :03/94/040/00474/AM12/	Lic.No/Date:0310657248 30.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

101	Case No.: 17/35/82-ALC4/2011	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00944/AM12/	RLA File :03/94/040/00574/AM12/	Lic.No/Date:0310657228 30.09.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

102	Case No.: 10/32/82-ALC4/2011	Party Name:DHANUKA LABORATORIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00891/AM12/	RLA File :05/23/040/00244/AM12/	Lic.No/Date:0510304494 03.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

103	Case No.: 2/35/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00929/AM12/	RLA File :03/94/040/00572/AM12/	Lic.No/Date:0310658087 05.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

104	Case No.: 24/35/82-ALC4/2011	Party Name:LUPIN LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00951/AM12/	RLA File :03/95/040/00562/AM12/	Lic.No/Date:0310658391 07.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

105	Case No.: 9/35/82-ALC4/2011	Party Name:UNITED BIOTECH PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00936/AM12/	RLA File :05/24/040/00226/AM12/	Lic.No/Date:0510304974 11.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

106	Case No.: 10/35/82-ALC4/2011	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00937/AM12/	RLA File :05/24/040/00233/AM12/	Lic.No/Date:0510304887 11.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

107	Case No.: 26/35/82-ALC4/2011	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00953/AM12/	RLA File :03/94/040/00606/AM12/	Lic.No/Date:0310658741 11.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

108	Case No.: 12/32/82-ALC4/2011	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00893/AM12/	RLA File :34/24/040/00137/AM12/	Lic.No/Date:3410031901 12.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

109	Case No.: 5/31/82-ALC4/2011	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00831/AM12/	RLA File :03/95/040/00570/AM12/	Lic.No/Date:0310659395 13.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

110	Case No.: 7/31/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00833/AM12/	RLA File :03/94/040/00612/AM12/	Lic.No/Date:0310659475 13.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

111	Case No.: 8/31/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00834/AM12/	RLA File :03/94/040/00611/AM12/	Lic.No/Date:0310659491 13.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

112	Case No.: 11/41/82-ALC4/2011	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01012/AM12/	RLA File :05/23/040/00237/AM12/	Lic.No/Date:0510305501 17.10.2011	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals

113	Case No.: 21/36/82-ALC4/2011	Party Name:MEDREICH LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00978/AM12/	RLA File :07/24/040/00285/AM12/	Lic.No/Date:0710083447 21.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

114	Case No.: 6/41/82-ALC4/2011	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01007/AM12/	RLA File :03/94/040/00618/AM12/	Lic.No/Date:0310661493 21.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Petrochemicals Division of Department of Chemicals and Petrochemicals.			

115	Case No.: 2/32/82-ALC4/2011	Party Name:RUSAN PHARMA LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00883/AM12/	RLA File :03/95/040/00615/AM12/	Lic.No/Date:0310662064 25.10.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

116	Case No.: 13/41/82-ALC4/2011	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01014/AM12/	RLA File :07/24/040/00300/AM12/	Lic.No/Date:0710083654 02.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

117	Case No.: 16/41/82-ALC4/2011	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01017/AM12/	RLA File :34/24/040/00159/AM12/	Lic.No/Date:3410032102 04.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

118	Case No.: 15/41/82-ALC4/2011	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01016/AM12/	RLA File :07/24/040/00306/AM12/	Lic.No/Date:0710083782	Defer

		08.11.2011	Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

119	Case No.: 25/41/82-ALC4/2011	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01026/AM12/	RLA File :08/24/040/00179/AM12/	Lic.No/Date:0810105257 08.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

120	Case No.: 24/36/82-ALC4/2011	Party Name:MEDREICH LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00981/AM12/	RLA File :07/24/040/00305/AM12/	Lic.No/Date:0710083785 08.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

121	Case No.: 28/41/82-ALC4/2011	Party Name:LIV MEDICA PRODUCTS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01029/AM12/	RLA File :04/24/040/00210/AM12/	Lic.No/Date:0410130168 09.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Industrial Policy and Promotion.			

122	Case No.: 6/36/82-ALC4/2011	Party Name:AUROLAB	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00963/AM12/	RLA File :35/24/040/00027/AM12/	Lic.No/Date:3510036087 11.11.2011	Defer Date: 5.6.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

123	Case No.: 3/45/82-ALC4/2011	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01180/AM12/	RLA File :03/94/040/00691/AM12/	Lic.No/Date:0310664617 14.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

124	Case No.: 4/45/82-ALC4/2011	Party Name:KOPRAN LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
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	HQ File :01/82/050/01181/AM12/	RLA File :03/94/040/00521/AM12/	Lic.No/Date:0310664771 14.11.2011	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals				

125	Case No.: 14/35/82-ALC4/2011	Party Name:PREGNA INTERNATIONAL LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00941/AM12/	RLA File :03/95/040/00635/AM12/	Lic.No/Date:0310665072 15.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Biotechnology.			

126	Case No.: 22/45/82-ALC4/2011	Party Name:AUCTUS PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01199/AM12/	RLA File :09/24/040/00341/AM12/	Lic.No/Date:0910049706 15.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

127	Case No.: 35/45/82-ALC4/2011	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01212/AM12/	RLA File :09/24/040/00374/AM12/	Lic.No/Date:0910049718 16.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

128	Case No.: 31/49/82-ALC4/2011	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01340/AM12/	RLA File :09/24/040/00332/AM12/	Lic.No/Date:0910049719 16.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

129	Case No.: 39/45/82-ALC4/2011	Party Name:AARTI DRUGS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01216/AM12/	RLA File :03/94/040/00664/AM12/	Lic.No/Date:0310665403 17.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

130	Case No.: 31/45/82-ALC4/2011	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012	Status: Case
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			08.05.2012	Deferred
	HQ File :01/82/050/01208/AM12/	RLA File :09/24/040/00348/AM12/	Lic.No/Date:0910049778 18.11.2011	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals				

131	Case No.:27/49/82-ALC4/2011	Party Name:ANDHRA ORGANICS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01336/AM12/	RLA File :09/24/040/00344/AM12/	Lic.No/Date:0910049777 18.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

132	Case No.:33/41/82-ALC4/2011	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01034/AM12/	RLA File :52/24/040/00036/AM12/	Lic.No/Date:5210037111 21.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

133	Case No.:2/36/82-ALC4/2011	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00959/AM12/	RLA File :31/83/040/00170/AM12/	Lic.No/Date:3110051562 21.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

134	Case No.:29/49/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01338/AM12/	RLA File :09/24/040/00379/AM12/	Lic.No/Date:0910049906 24.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

135	Case No.:63/46/82-ALC4/2011	Party Name:ANDHRA ORGANICS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01279/AM12/	RLA File :09/24/040/00387/AM12/	Lic.No/Date:0910049937 29.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

136	Case No.:6/45/82-ALC4/2011	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01183/AM12/	RLA File :04/24/040/00236/AM12/	Lic.No/Date:0410131109 30.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

137	Case No.:33/49/82-ALC4/2011	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01342/AM12/	RLA File :09/24/040/00396/AM12/	Lic.No/Date:0910049978 30.11.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

138	Case No.:7/45/82-ALC4/2011	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01184/AM12/	RLA File :04/24/040/00244/AM12/	Lic.No/Date:0410131205 01.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Industrial Policy and Promotion.			

139	Case No.:54/46/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01270/AM12/	RLA File :09/24/040/00398/AM12/	Lic.No/Date:0910050048 05.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

140	Case No.:62/46/82-ALC4/2011	Party Name:WINTAC LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01278/AM12/	RLA File :07/24/040/00349/AM12/	Lic.No/Date:0710084493 08.12.2011	Defer Date: 19.06.2012
	Decision : It was decided to defer the case for 19.6.2012 for comments of Department of Pharmaceuticals.			

141	Case No.:30/45/82-ALC4/2011	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
	HQ File :01/82/050/01207/AM12/	RLA File :09/24/040/00363/AM12/	Lic.No/Date:0910050091 08.12.2011	Defer Date:
	Decision : This case has already been ratified in meeting no. 1/82 dated 3.4.2012.			

142	Case No.: 34/49/82-ALC4/2011	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01343/AM12/	RLA File :09/24/040/00358/AM12/	Lic.No/Date:0910050099 08.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

143	Case No.: 82/46/82-ALC4/2011	Party Name:VIVIN LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01298/AM12/	RLA File :09/24/040/00127/AM12/	Lic.No/Date:0910050138 09.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

144	Case No.: 23/46/82-ALC4/2011	Party Name:ROYAL PHARMA	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01239/AM12/	RLA File :03/95/040/00738/AM12/	Lic.No/Date:0310670268 13.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

145	Case No.: 26/46/82-ALC4/2011	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01242/AM12/	RLA File :03/94/040/00751/AM12/	Lic.No/Date:0310670327 13.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

146	Case No.: 1/39/82-ALC4/2011	Party Name:SALVI CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00993/AM12/	RLA File :03/95/040/00718/AM12/	Lic.No/Date:0310670262 13.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

147	Case No.: 2/39/82-ALC4/2011	Party Name:BILCARE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/00994/AM12/	RLA File :31/83/040/00167/AM12/	Lic.No/Date:3110051868 13.12.2011	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals

148	Case No.:8/45/82-ALC4/2011	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01185/AM12/	RLA File :04/24/040/00253/AM12/	Lic.No/Date:0410131573 13.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

149	Case No.:23/45/82-ALC4/2011	Party Name:SUTURES INDIA PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01200/AM12/	RLA File :07/24/040/00341/AM12/	Lic.No/Date:0710084630 13.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Industrial Policy and Promotion.			

150	Case No.:24/46/82-ALC4/2011	Party Name:ASHISH LIFE SCIENCE PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01240/AM12/	RLA File :03/94/040/00737/AM12/	Lic.No/Date:0310670672 14.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

151	Case No.:74/46/82-ALC4/2011	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01290/AM12/	RLA File :09/24/040/00421/AM12/	Lic.No/Date:0910050231 14.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

152	Case No.:81/46/82-ALC4/2011	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01297/AM12/	RLA File :09/24/040/00422/AM12/	Lic.No/Date:0910050232 14.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

153	Case No.:59/46/82-ALC4/2011	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01275/AM12/	RLA File :09/24/040/00413/AM12/	Lic.No/Date:0910050238	Defer

158	Case No.:10/45/82-ALC4/2011	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
	HQ File :01/82/050/01187/AM12/	RLA File :05/23/040/00354/AM12/	Lic.No/Date:0510312171 22.12.2011	Defer Date:
	Decision : This case was already approved in 1/82 meeting held on 3.4.2012.			

159	Case No.:4/40/82-ALC4/2011	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01000/AM12/	RLA File :31/83/040/00137/AM12/	Lic.No/Date:3110052056 22.12.2011	Defer Date:05.06.2012
	Decision : Department of Chemicals and Petrochemicals vide their letter No. 14010/36/2012-Ch. II dated 4.5.2012, requested the firm to provide the following information • Manufacturing process in brief. • Balanced chemical reaction showing all the reactants, product and by product with their molecular formula and molecular weight. • Stagewise % yield on molecular weight basis along with justification supported with authentic/printed technical literature. • Complete material balance. • Quantity of solvents charged, recovered and loss in process for per kg of export item along with justification. • Detail of isomers/byproducts recovered in terms of quantity and value. • Justification of import of items such as Sulphuric Acid and Hydrochloric Acid 30% and its feasibility. • Photocopy of the earlier norms fixed by ALC for same export item in the recent past. • Production of export item in the past 3 years and corresponding consumption of each input duly certified by Chartered Accountant. It was decided to request the firm to furnish the above information within 10 days.			

160	Case No.:30/49/82-ALC4/2011	Party Name:VASANT CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case approved									
	HQ File :01/82/050/01339/AM12/	RLA File :09/24/040/00417/AM12/	Lic.No/Date:0910050342 22.12.2011	Defer Date:									
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/17/2011/Ch. II dated 7.5.2012, it was decided to ratify norms under Para 4.7 of HBP v 1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th><th>Export Qty.</th><th>Sl.No.</th><th>Import item</th><th>Qty. allowed</th></tr> </thead> <tbody> <tr> <td>5-Methoxy 2-Tetralone (Mol. Wt. 176.21) (Appearance White to</td><td>1 kg</td><td>1.</td><td>1,6, Di Hydroxy Naphthalene (Ash coloured powder purity</td><td>2.400 kg</td></tr> </tbody> </table>				Export product	Export Qty.	Sl.No.	Import item	Qty. allowed	5-Methoxy 2-Tetralone (Mol. Wt. 176.21) (Appearance White to	1 kg	1.	1,6, Di Hydroxy Naphthalene (Ash coloured powder purity
Export product	Export Qty.	Sl.No.	Import item	Qty. allowed									
5-Methoxy 2-Tetralone (Mol. Wt. 176.21) (Appearance White to	1 kg	1.	1,6, Di Hydroxy Naphthalene (Ash coloured powder purity	2.400 kg									

	Yellowish or reddish solid or semi-solid)		by HPLC (Area%): NLT 98.00%	
RA may take appropriate action as per decision of Norms Committee.				

161	Case No.: 46/49/82-ALC4/2011	Party Name:ANDHRA ORGANICS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01355/AM12/	RLA File :09/24/040/00418/AM12/	Lic.No/Date:0910050347 22.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

162	Case No.: 1/47/82-ALC4/2011	Party Name:BROOKS LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01301/AM12/	RLA File :22/24/040/00067/AM12/	Lic.No/Date:2210012351 23.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

163	Case No.: 2/47/82-ALC4/2011	Party Name:BROOKS LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01302/AM12/	RLA File :22/24/040/00066/AM12/	Lic.No/Date:2210012352 23.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

164	Case No.: 4/46/82-ALC4/2011	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01220/AM12/	RLA File :34/24/040/00189/AM12/	Lic.No/Date:3410032719 27.12.2011	Defer Date: 05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

165	Case No.: 14/46/82-ALC4/2011	Party Name:STAR DRUGS & RESEARCH LABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01230/AM12/	RLA File :04/24/040/00242/AM12/	Lic.No/Date:0410132171 27.12.2011	Defer Date: 5.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

166	Case No.: 15/46/82-ALC4/2011	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012	Status: Case
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			08.05.2012	Deferred
	HQ File :01/82/050/01231/AM12/	RLA File :04/24/040/00259/AM12/	Lic.No/Date:0410132173 27.12.2011	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.				

167	Case No.:38/46/82-ALC4/2011	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01254/AM12/	RLA File :03/94/040/00817/AM12/	Lic.No/Date:0310673330 28.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

168	Case No.:41/1/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
	HQ File :01/82/050/01483/AM12/	RLA File :09/24/040/00459/AM12/	Lic.No/Date:0910050480 29.12.2011	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished information despite repeated reminders.			

169	Case No.:3/41/82-ALC4/2011	Party Name:RUSAN PHARMA LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01004/AM12/	RLA File :03/95/040/00803/AM12/	Lic.No/Date:0310673724 30.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

170	Case No.:5/41/82-ALC4/2011	Party Name:SOHAN HEALTHCARE PVT. LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01006/AM12/	RLA File :31/83/040/00195/AM12/	Lic.No/Date:3110052178 30.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

171	Case No.:39/46/82-ALC4/2011	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01255/AM12/	RLA File :03/94/040/00856/AM12/	Lic.No/Date:0310673730 30.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

172

Case No.:61/46/82-ALC4/2011	Party Name:IPCA LABORATORIES LIMITED		Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
HQ File :01/82/050/01277/AM12/	RLA File :03/94/040/00854/AM12/		Lic.No/Date:0310673707 30.12.2011	Defer Date:
Decision : In the light of earlier decision taken in meeting no. 4/82 dated 24.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:				
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Artemether 20 mg & Lumefantrine 120 mg Tablets	1 million tablets	1.	Artemisinin	30.6 kg
		2.	Boron Trifluoride Ethyl Etherate	1.428 kg
		3.	Sodium Borohydride	12.17 kg
		4.	Methanol	320.0 kg
		5.	Iso Propyl Alcohol	163.0 kg
		6.	2,7 Dichloroflourene	104.444 kg
		7.	Parachloro Benzyldehyde	42.5707 kg
		8.	N,N-Dibutylamine	131.715 kg
RA may take appropriate action as per the decision of Norms Committee.				

173	Case No.:15/49/82-ALC4/2011	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01324/AM12/	RLA File :13/24/040/00033/AM12/	Lic.No/Date:1310038283 30.12.2011	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

174	Case No.:5/45/82-ALC4/2011	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01182/AM12/	RLA File :03/94/040/00755/AM12/	Lic.No/Date:0310674056 02.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

175	Case No.:38/45/82-ALC4/2011	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Rejected
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	HQ File :01/82/050/01215/AM12/	RLA File :05/23/040/00371/AM12/	Lic.No/Date:0510313080 02.01.2012	Defer Date:
	Decision : It was decided to close the case as the firm has not furnished the requisite information despite repeated reminders.			
176	Case No.: 14/45/82-ALC4/2011	Party Name:DIVIS LABORATORIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01191/AM12/	RLA File :09/24/040/00468/AM12/	Lic.No/Date:0910050661 06.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			
177	Case No.: 47/1/82-ALC4/2012	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01489/AM12/	RLA File :09/24/040/00477/AM12/	Lic.No/Date:0910050664 06.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			
178	Case No.: 36/46/82-ALC4/2011	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01252/AM12/	RLA File :03/94/040/00826/AM12/	Lic.No/Date:0310675431 09.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			
179	Case No.: 37/46/82-ALC4/2011	Party Name:ALTA LABORATORIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01253/AM12/	RLA File :03/94/040/00825/AM12/	Lic.No/Date:0310675410 09.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			
180	Case No.: 34/45/82-ALC4/2011	Party Name:PARAGON INDUSTRIES	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01211/AM12/	RLA File :08/24/040/00233/AM12/	Lic.No/Date:0810107536 09.01.2012	Defer Date: 5.6.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			
181	Case No.: 36/1/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012	Status: Case

			08.05.2012	Deferred
	HQ File :01/82/050/01478/AM12/	RLA File :09/24/040/00489/AM12/	Lic.No/Date:0910050751 12.01.2012	Defer Date:05.06.2012
Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.				

182	Case No.:52/1/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01494/AM12/	RLA File :09/24/040/00461/AM12/	Lic.No/Date:0910050752 12.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

183	Case No.:18/1/82-ALC4/2012	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01460/AM12/	RLA File :09/24/040/00493/AM12/	Lic.No/Date:0910050772 13.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

184	Case No.:65/1/82-ALC4/2012	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01507/AM12/	RLA File :09/24/040/00483/AM12/	Lic.No/Date:0910050770 13.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

185	Case No.:69/1/82-ALC4/2012	Party Name:VIVIMED LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01511/AM12/	RLA File :09/24/040/00496/AM12/	Lic.No/Date:0910050771 13.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

186	Case No.:84/46/82-ALC4/2011	Party Name:TRANSPEK INDUSTRY LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01300/AM12/	RLA File :34/24/040/00220/AM12/	Lic.No/Date:3410032968 17.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

187	Case No.: 17/49/82-ALC4/2011	Party Name:AARTI DRUGS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01326/AM12/	RLA File :03/94/040/00823/AM12/	Lic.No/Date:0310677093 17.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

188	Case No.: 21/1/82-ALC4/2012	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01463/AM12/	RLA File :09/24/040/00447/AM12/	Lic.No/Date:0910050799 17.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

189	Case No.: 66/1/82-ALC4/2012	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01508/AM12/	RLA File :09/24/040/00479/AM12/	Lic.No/Date:0910050800 17.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

190	Case No.: 11/49/82-ALC4/2011	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01320/AM12/	RLA File :04/24/040/00280/AM12/	Lic.No/Date:0410132899 18.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

191	Case No.: 44/49/82-ALC4/2011	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01353/AM12/	RLA File :03/94/040/00911/AM12/	Lic.No/Date:0310677527 19.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

192	Case No.: 39/1/82-ALC4/2012	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01481/AM12/	RLA File :09/24/040/00505/AM12/	Lic.No/Date:0910050872 19.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

193	Case No.: 45/1/82-ALC4/2012	Party Name:SMILAX LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01487/AM12/	RLA File :09/24/040/00474/AM12/	Lic.No/Date:0910050867 19.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

194	Case No.: 70/1/82-ALC4/2012	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01512/AM12/	RLA File :09/24/040/00504/AM12/	Lic.No/Date:0910050873 19.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharamceuticals.			

195	Case No.: 25/49/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01334/AM12/	RLA File :03/94/040/00925/AM12/	Lic.No/Date:0310677829 20.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

196	Case No.: 73/49/82-ALC4/2011	Party Name:DAI-ICHI KARKARIA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01382/AM12/	RLA File :03/94/040/00905/AM12/	Lic.No/Date:0310677824 20.01.2012	Defer Date:05.06.2012
	Decision : It was decided to remind the firm to furnish the requisite information within 15 days failing which the case would be closed. Accordingly, the case was deferred for 5.6.2012.			

197	Case No.: 78/49/82-ALC4/2011	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01387/AM12/	RLA File :07/24/040/00416/AM12/	Lic.No/Date:0710085722 20.01.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

198	Case No.: 14/49/82-ALC4/2011	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01323/AM12/	RLA File :05/24/040/00374/AM12/	Lic.No/Date:0510315475	Defer

24.01.2012

Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.

199	Case No.: 23/49/82-ALC4/2011	Party Name:SALVI CHEMICAL INDUSTRIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01332/AM12/	RLA File :03/95/040/00884/AM12/	Lic.No/Date:0310678434 24.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

200	Case No.: 21/49/82-ALC4/2011	Party Name:MELOG SPECIALITY CHEMICALS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Approved															
	HQ File :01/82/050/01330/AM12/	RLA File :03/95/040/00840/AM12/	Lic.No/Date:0310678575 25.01.2012	Defer Date:															
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/22/2012/Ch. II dated 7.5.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below for or as applied by the firm, whichever is earlier: <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Quantity</th><th>S.No</th><th>Import Product</th><th>Quantity Allowed</th></tr> </thead> <tbody> <tr> <td rowspan="3">P-P Biphenol</td><td rowspan="3">1 kg</td><td>1.</td><td>Phenol</td><td>1.761 kg</td></tr> <tr> <td>2.</td><td>Isobutylene</td><td>0.840 kg</td></tr> <tr> <td>3.</td><td>Methanol</td><td>1.000 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee.				Export Product	Export Quantity	S.No	Import Product	Quantity Allowed	P-P Biphenol	1 kg	1.	Phenol	1.761 kg	2.	Isobutylene	0.840 kg	3.	Methanol
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed															
P-P Biphenol	1 kg	1.	Phenol	1.761 kg															
		2.	Isobutylene	0.840 kg															
		3.	Methanol	1.000 kg															

201	Case No.: 22/49/82-ALC4/2011	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Approved									
	HQ File :01/82/050/01331/AM12/	RLA File :03/95/040/00846/AM12/	Lic.No/Date:0310678569 25.01.2012	Defer Date:									
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/62/2010-Ch. II dated 13.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Quantity</th><th>S.No</th><th>Import Product</th><th>Quantity Allowed</th></tr> </thead> <tbody> <tr> <td>Trimethylsilyl Trifluoromethanesulfonate (CAS#276077-77-8)</td><td>1 kg</td><td>1</td><td>Triflic Acid (Trifluoromethane sulfonic acid)</td><td>0.892 kg</td></tr> </tbody> </table>				Export Product	Export Quantity	S.No	Import Product	Quantity Allowed	Trimethylsilyl Trifluoromethanesulfonate (CAS#276077-77-8)	1 kg	1	Triflic Acid (Trifluoromethane sulfonic acid)
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed									
Trimethylsilyl Trifluoromethanesulfonate (CAS#276077-77-8)	1 kg	1	Triflic Acid (Trifluoromethane sulfonic acid)	0.892 kg									

	Trifluoro Methane Sulphonic Anhydride (Triflic Anhydride) (CAS#258-23-6)	1 kg	1	Triflic Acid (Trifluoromethane sulfonic acid)	0.442 kg
RA may take appropriate action as per the decision of Norms Committee.					

202	Case No.:52/49/82-ALC4/2011	Party Name:DISHMAN PHARMACEUTICALS & CHEMICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01361/AM12/	RLA File :08/24/040/00239/AM12/	Lic.No/Date:0810108117 25.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

203	Case No.:79/49/82-ALC4/2011	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01388/AM12/	RLA File :07/24/040/00425/AM12/	Lic.No/Date:0710085812 25.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

204	Case No.:2/1/82-ALC4/2012	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01444/AM12/	RLA File :09/24/040/00511/AM12/	Lic.No/Date:0910050974 25.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

205	Case No.:20/1/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Deffered and Re-indexed
	HQ File :01/82/050/01462/AM12/	RLA File :09/24/040/00515/AM12/	Lic.No/Date:0910050977 25.01.2012	Defer Date:08.05.2012
	Decision : No data was available on the server.			

206	Case No.:2/45/82-ALC4/2011	Party Name:FDC LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01179/AM12/	RLA File :03/94/040/00938/AM12/	Lic.No/Date:0310678976 27.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

207	Case No.:24/49/82-ALC4/2011	Party Name:AARTI DRUGS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01333/AM12/	RLA File :03/94/040/00882/AM12/	Lic.No/Date:0310678942 27.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

208	Case No.:39/49/82-ALC4/2011	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01348/AM12/	RLA File :34/24/040/00226/AM12/	Lic.No/Date:3410033054 27.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

209	Case No.:42/49/82-ALC4/2011	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01351/AM12/	RLA File :08/24/040/00236/AM12/	Lic.No/Date:0810108169 27.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

210	Case No.:56/49/82-ALC4/2011	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01365/AM12/	RLA File :03/94/040/00927/AM12/	Lic.No/Date:0310678993 27.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

211	Case No.:42/1/82-ALC4/2012	Party Name:RASULA PHARMACEUTICALS & FINE CHEMICALS	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01484/AM12/	RLA File :09/24/040/00426/AM12/	Lic.No/Date:0910051005 30.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

212	Case No.:32/46/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01248/AM12/	RLA File :03/94/040/00942/AM12/	Lic.No/Date:0310679417 31.01.2012	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.

213	Case No.: 20/49/82-ALC4/2011	Party Name:SANDOZ PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01329/AM12/	RLA File :03/95/040/00897/AM12/	Lic.No/Date:0310679524 31.01.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

214	Case No.: 47/46/82-ALC4/2011	Party Name:EMBIO LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01263/AM12/	RLA File :03/94/040/00943/AM12/	Lic.No/Date:0310679893 02.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

215	Case No.: 66/49/82-ALC4/2011	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01375/AM12/	RLA File :08/24/040/00259/AM12/	Lic.No/Date:0810108376 03.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

216	Case No.: 8/1/82-ALC4/2012	Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01450/AM12/	RLA File :09/24/040/00513/AM12/	Lic.No/Date:0910051113 03.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

217	Case No.: 49/46/82-ALC4/2011	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01265/AM12/	RLA File :31/24/040/00030/AM11/	Lic.No/Date:3110052741 06.02.2012	Defer Date:05.06.2012
	Decision : Department of Chemicals and Petrochemicals vide their letter No. 14010/41/2012-Ch-2 dated 2.5.2012 has requested the firm to furnish the following information: Details of manufacturing process with chemical equations, molecular formulas and molecular weights.			

- Yield obtained in each step supported with authentic technical literature.
- Quantity of solvents charges, recovered and loss in process for per kg of export item along with justification.

It was decided to request the firm to furnish the information within 15 days. Accordingly, the case was deferred for 5.6.2012.

218	Case No.: 40/49/82-ALC4/2011	Party Name:POSY PHARMACHEM PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01349/AM12/	RLA File :08/24/040/00257/AM12/	Lic.No/Date:0810108455 06.02.2012	Defer Date: 19.6.2012
	Decision : It was decided to defer the case for 19.6.2012 for comments of Department of Chemicals and Petrochemicals.			

219	Case No.: 41/49/82-ALC4/2011	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01350/AM12/	RLA File :08/24/040/00244/AM12/	Lic.No/Date:0810108442 06.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

220

Case No.:49/49/82-ALC4/2011		Party Name:CHEMCON SPECIALITY CHEMICALS P LTD		Meet No/Date:6/82-ALC4/2012 08.05.2012		Status:Case Approved	
HQ File :01/82/050/01358/AM12/		RLA File :34/24/040/00229/AM12/		Lic.No/Date:3410033126 06.02.2012		Defer Date:	
Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/21/2012-Ch. II dated 13.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:							
Export Product		Export Quantity	S.No	Import Product	Quantity Allowed		
Para Nitro Benzyl Bromide		1 kg	1.	Sodium Bromate	0.427 kg		
			2.	Para Nitrotolune	0.845 kg		
RA may take appropriate action as per the decision of Norms Committee.							

221	Case No.: 59/49/82-ALC4/2011	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,		Meet No/Date:6/82-ALC4/2012 08.05.2012		Status:Case Deferred	
	HQ File :01/82/050/01368/AM12/	RLA File :03/94/040/00939/AM12/		Lic.No/Date:0310680393		Defer	

		06.02.2012	Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

222	Case No.: 26/1/82-ALC4/2012	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01468/AM12/	RLA File :09/24/040/00480/AM12/	Lic.No/Date:0910051119 06.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

223	Case No.: 34/1/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01476/AM12/	RLA File :08/24/040/00238/AM12/	Lic.No/Date:0810108441 06.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

224	Case No.: 71/1/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01513/AM12/	RLA File :08/24/040/00235/AM12/	Lic.No/Date:0810108440 06.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

225	Case No.: 12/49/82-ALC4/2011	Party Name:AMI LIFESCIENCES P LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01321/AM12/	RLA File :34/24/040/00237/AM12/	Lic.No/Date:3410033146 07.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

226	Case No.: 29/1/82-ALC4/2012	Party Name:HETERO DRUGS LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01471/AM12/	RLA File :09/24/040/00546/AM12/	Lic.No/Date:0910051150 07.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

227	Case No.: 51/46/82-ALC4/2011	Party Name:RELIANCE INDUSTRIES LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
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	HQ File :01/82/050/01267/AM12/	RLA File :03/95/040/00867/AM12/	Lic.No/Date:0310680799 08.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Petrochemical Division of Department of Chemicals and Petrochemicals.			

228	Case No.:18/49/82-ALC4/2011	Party Name:ASCENT FINECHEM PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01327/AM12/	RLA File :08/24/040/00265/AM12/	Lic.No/Date:0810108613 08.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

229	Case No.:50/49/82-ALC4/2011	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01359/AM12/	RLA File :34/24/040/00239/AM12/	Lic.No/Date:3410033158 08.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

230	Case No.:5/1/82-ALC4/2012	Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01447/AM12/	RLA File :03/94/040/00985/AM12/	Lic.No/Date:0310681094 09.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

231	Case No.:43/1/82-ALC4/2012	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01485/AM12/	RLA File :09/24/040/00540/AM12/	Lic.No/Date:0910051179 09.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

232	Case No.:48/1/82-ALC4/2012	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01490/AM12/	RLA File :09/24/040/00541/AM12/	Lic.No/Date:0910051180 09.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

233	Case No.:33/1/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:6/82-ALC4/2012	Status:Case
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			08.05.2012	Deferred
	HQ File :01/82/050/01475/AM12/	RLA File :08/24/040/00269/AM12/	Lic.No/Date:0810108704 10.02.2012	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.				

234	Case No.:40/1/82-ALC4/2012	Party Name:MEDREICH LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01482/AM12/	RLA File :07/24/040/00455/AM12/	Lic.No/Date:0710086215 10.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

235	Case No.:7/1/82-ALC4/2012	Party Name:HETERO LABS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01449/AM12/	RLA File :09/24/040/00562/AM12/	Lic.No/Date:0910051229 13.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

236	Case No.:15/1/82-ALC4/2012	Party Name:CIPLA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01457/AM12/	RLA File :03/94/040/01006/AM12/	Lic.No/Date:0310681617 13.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

237	Case No.:63/1/82-ALC4/2012	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01505/AM12/	RLA File :03/94/040/00965/AM12/	Lic.No/Date:0310681706 13.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

238	Case No.:11/1/82-ALC4/2012	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01453/AM12/	RLA File :03/94/040/00982/AM12/	Lic.No/Date:0310681772 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

239	Case No.: 12/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01454/AM12/	RLA File :03/94/040/00984/AM12/	Lic.No/Date:0310681831 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

240	Case No.: 16/1/82-ALC4/2012	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01458/AM12/	RLA File :09/24/040/00526/AM12/	Lic.No/Date:0910051248 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

241	Case No.: 27/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01469/AM12/	RLA File :03/94/040/00983/AM12/	Lic.No/Date:0310681784 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

242	Case No.: 38/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01480/AM12/	RLA File :03/94/040/00992/AM12/	Lic.No/Date:0310681860 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

243	Case No.: 55/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01497/AM12/	RLA File :03/94/040/00996/AM12/	Lic.No/Date:0310681891 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

244	Case No.: 56/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01498/AM12/	RLA File :03/94/040/00991/AM12/	Lic.No/Date:0310681844 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

245	Case No.: 57/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01499/AM12/	RLA File :03/94/040/00995/AM12/	Lic.No/Date:0310681873 14.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

246	Case No.: 49/1/82-ALC4/2012	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01491/AM12/	RLA File :03/94/040/00757/AM12/	Lic.No/Date:0310682083 15.02.2012	Defer Date:05.06.2012
	Decision : Department of Chemicals and Petrochemicals vide their letter No. 14010/27/2012-Ch. II dated 30.4.2012 requested the firm to furnish the following information: • Technical literature indicating yield of 47%, very low in the reaction of 5-Nitro Isophthalic Acid with Methanol. • Production of 5-Nitro Isophthalic Acid Monomethyl Ester and corresponding consumption of 5-Nitro Isophthalic Acid for the last two years duly certified by Chartered Accountant. • Quantity of by=products recovered with their sales realization. It was decided to request the firm to furnish this information within 15 days. Accordingly, the case was deferred for 5.6.2012.			

247	Case No.: 67/1/82-ALC4/2012	Party Name:CHEMSPEC CHEMICALS PVT LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01509/AM12/	RLA File :03/94/040/01007/AM12/	Lic.No/Date:0310682171 15.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

248	Case No.: 6/2/82-ALC4/2012	Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01523/AM12/	RLA File :04/24/040/00281/AM12/	Lic.No/Date:0410133867 16.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals			

249	Case No.: 35/1/82-ALC4/2012	Party Name:SPECTRUM LIFE SCIENCES PRIVATE	Meet No/Date:6/82-ALC4/2012	Status: Case
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		LIMITED	08.05.2012	Deferred
	HQ File :01/82/050/01477/AM12/	RLA File :04/24/040/00309/AM12/	Lic.No/Date:0410133868 16.02.2012	Defer Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.				

250	Case No.:26/49/82-ALC4/2011	Party Name:MAGBRO HEALTHCARE PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01335/AM12/	RLA File :30/24/040/00070/AM12/	Lic.No/Date:3010083707 17.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

251	Case No.:28/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01470/AM12/	RLA File :03/94/040/01016/AM12/	Lic.No/Date:0310682483 17.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

252	Case No.:31/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01473/AM12/	RLA File :03/94/040/01011/AM12/	Lic.No/Date:0310682526 17.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

253	Case No.:32/1/82-ALC4/2012	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01474/AM12/	RLA File :03/94/040/00981/AM12/	Lic.No/Date:0310682472 17.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

254	Case No.:64/1/82-ALC4/2012	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01506/AM12/	RLA File :03/94/040/01012/AM12/	Lic.No/Date:0310682484 17.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

255	Case No.: 51/1/82-ALC4/2012	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01493/AM12/	RLA File :09/24/040/00579/AM12/	Lic.No/Date:0910051360 21.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

256	Case No.: 1/1/82-ALC4/2012	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Approved																			
	HQ File :01/82/050/01443/AM12/	RLA File :13/24/040/00048/AM12/	Lic.No/Date:1310038840 21.02.2012	Defer Date:																			
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14022/6/2010-Ch. II dated 13.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export Product</th><th>Export Quantity</th><th>S.No</th><th>Import Product</th><th>Quantity Allowed</th></tr> </thead> <tbody> <tr> <td>2-Cyanimino 1,3 Thiazolidin (CIT)</td><td>1 kg</td><td>1.</td><td>Cysteamine HCL 75% min. water solution</td><td>1.390 kg</td></tr> <tr> <td></td><td></td><td>2.</td><td>Dimethyl N-Cyanodithioimino Carbonate (CCITM)</td><td>1.384 kg</td></tr> <tr> <td></td><td></td><td>3.</td><td>Toluene</td><td>0.230 kg</td></tr> </tbody> </table> RA may take appropriate action as per the decision of Norms Committee.				Export Product	Export Quantity	S.No	Import Product	Quantity Allowed	2-Cyanimino 1,3 Thiazolidin (CIT)	1 kg	1.	Cysteamine HCL 75% min. water solution	1.390 kg			2.	Dimethyl N-Cyanodithioimino Carbonate (CCITM)	1.384 kg			3.	Toluene
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed																			
2-Cyanimino 1,3 Thiazolidin (CIT)	1 kg	1.	Cysteamine HCL 75% min. water solution	1.390 kg																			
		2.	Dimethyl N-Cyanodithioimino Carbonate (CCITM)	1.384 kg																			
		3.	Toluene	0.230 kg																			

257	Case No.: 30/1/82-ALC4/2012	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Deferred
	HQ File :01/82/050/01472/AM12/	RLA File :04/24/040/00278/AM12/	Lic.No/Date:0410133977 21.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

258	Case No.: 1/49/82-ALC4/2011	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status: Case Approved
	HQ File :01/82/050/01310/AM12/	RLA File :03/95/040/00809/AM12/	Lic.No/Date:0310682983 22.02.2012	Defer Date:
	Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 15022/2/2012-Ch. II dated 8.5.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:			

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Phenyl Chloroformate	1 kg	1.	Phenol	0.666 kg
		2.	Ethylene Dichloride	0.292 kg

RA may take appropriate action as per the decision of Norms Committee.

259	Case No.:3/49/82-ALC4/2011	Party Name:KOPRAN LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01312/AM12/	RLA File :03/94/040/01022/AM12/	Lic.No/Date:0310683054 22.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

260	Case No.:58/1/82-ALC4/2012	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01500/AM12/	RLA File :09/24/040/00564/AM12/	Lic.No/Date:0910051391 22.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

261	Case No.:5/2/82-ALC4/2012	Party Name:SOFTGEL HEALTH CARE PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01522/AM12/	RLA File :04/24/040/00314/AM12/	Lic.No/Date:0410134051 23.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

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Case No.:4/1/82-ALC4/2012	Party Name:BASE METAL CHLORINATIONS (P) LTD		Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
HQ File :01/82/050/01446/AM12/	RLA File :34/24/040/00255/AM12/		Lic.No/Date:3410033318 23.02.2012	Defer Date:
Decision : In the light of earlier decision taken in meeting no. 6/82 dated 10.5.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details below or as applied by the firm, whichever is less:				
Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
Calcium Butyrate	1 kg	1.	Butyric Acid	0.788 kg
RA may take appropriate action as per the decision of Norms Committee.				

263	Case No.:6/49/82-ALC4/2011	Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01315/AM12/	RLA File :03/94/040/01010/AM12/	Lic.No/Date:0310683482 24.02.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

264	Case No.:7/49/82-ALC4/2011	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01316/AM12/	RLA File :31/83/040/00236/AM12/	Lic.No/Date:3110053141 24.02.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

265	Case No.:8/49/82-ALC4/2011	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01317/AM12/	RLA File :03/95/040/01006/AM12/	Lic.No/Date:0310683642 27.02.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals			

266	Case No.:9/1/82-ALC4/2012	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01451/AM12/	RLA File :52/24/040/00046/AM12/	Lic.No/Date:5210037937 27.02.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

267	Case No.:60/49/82-ALC4/2011	Party Name:ARCH PHARMALABS LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01369/AM12/	RLA File :03/94/040/00125/AM12/	Lic.No/Date:0310683824 29.02.2012	Defer Date:05.06.2012
	Decision : : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

268	Case No.:61/49/82-ALC4/2011	Party Name:FILTRA CATALYSTS & CHEMICALS LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved
	HQ File :01/82/050/01370/AM12/	RLA File :03/94/040/01069/AM12/	Lic.No/Date:0310683953 29.02.2012	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 1 dated 3.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is lower:

Item of Export	Quantity	S.No	Item of Import	Quantity Allowed
3,5 Xylenol	1 kg	1.	Isophorone	1.50 kg

RA may take appropriate action as per the decision of Norms Committee

269	Case No.: 62/49/82-ALC4/2011	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01371/AM12/	RLA File :03/95/040/01014/AM12/	Lic.No/Date:0310683984 29.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

270	Case No.: 63/49/82-ALC4/2011	Party Name:S.R.S.PHARMACEUTICALS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01372/AM12/	RLA File :03/95/040/00967/AM12/	Lic.No/Date:0310683994 29.02.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

271	Case No.: 10/1/82-ALC4/2012	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01452/AM12/	RLA File :52/24/040/00052/AM12/	Lic.No/Date:5210037972 01.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

272	Case No.: 24/1/82-ALC4/2012	Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01466/AM12/	RLA File :05/23/040/00468/AM12/	Lic.No/Date:0510319139 01.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

273	Case No.: 3/1/82-ALC4/2012	Party Name:CORAL DRUGS PVT. LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01445/AM12/	RLA File :05/23/040/00457/AM12/	Lic.No/Date:0510319267 02.03.2012	Defer Date:05.06.2012

Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.

274	Case No.: 61/1/82-ALC4/2012	Party Name:RANBAXY LABORATORIES LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01503/AM12/	RLA File :05/24/040/00429/AM12/	Lic.No/Date:0510319400 02.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

275	Case No.: 76/1/82-ALC4/2012	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01518/AM12/	RLA File :03/95/040/01086/AM12/	Lic.No/Date:0310687507 22.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

276	Case No.: 77/1/82-ALC4/2012	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01519/AM12/	RLA File :03/95/040/00865/AM11/	Lic.No/Date:0310687522 22.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

277	Case No.: 78/1/82-ALC4/2012	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01520/AM12/	RLA File :03/95/040/00719/AM12/	Lic.No/Date:0310687530 22.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

278	Case No.: 79/1/82-ALC4/2012	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01521/AM12/	RLA File :03/95/040/01060/AM12/	Lic.No/Date:0310687701 26.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

279	Case No.: 8/2/82-ALC4/2012	Party Name:KOPRAN LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01525/AM12/	RLA File :03/94/040/01020/AM12/	Lic.No/Date:0310688092	Defer

		27.03.2012	Date:05.06.2012
Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

280	Case No.:9/2/82-ALC4/2012	Party Name:ENALTEC LABS PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01526/AM12/	RLA File :03/94/040/01166/AM12/	Lic.No/Date:0310688004 27.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

281	Case No.:10/2/82-ALC4/2012	Party Name:NEOGEN CHEMICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/01527/AM12/	RLA File :03/95/040/01059/AM12/	Lic.No/Date:0310688787 30.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

282	Case No.:1/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00001/AM13/	RLA File :03/95/040/00970/AM12/	Lic.No/Date:0310688849 30.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

283	Case No.:2/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00002/AM13/	RLA File :03/95/040/01032/AM12/	Lic.No/Date:0310688856 30.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

284	Case No.:3/2/82-ALC4/2012	Party Name:PIRAMAL HEALTHCARE LTD. (FORMERLY NICHOLAS PIRAMAL)	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00003/AM13/	RLA File :03/95/040/01037/AM12/	Lic.No/Date:0310688874 30.03.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

285	Case No.:4/2/82-ALC4/2012	Party Name:WOCKHARDT LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
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	HQ File :01/82/050/00004/AM13/	RLA File :03/95/040/01085/AM12/	Lic.No/Date:0310689242 02.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

286	Case No.:1/5/82-ALC4/2012	Party Name:MITHILA RASAYAN PVT.LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00173/AM13/	RLA File :03/95/040/00020/AM13/	Lic.No/Date:0310691303 19.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

287	Case No.:2/5/82-ALC4/2012	Party Name:TITAN LABORATORIES PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00174/AM13/	RLA File :03/95/040/00048/AM13/	Lic.No/Date:0310691572 20.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

288	Case No.:3/5/82-ALC4/2012	Party Name:UNIMAX CHEMICALS PVT LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Deferred and Re-indexed
	HQ File :01/82/050/00175/AM13/	RLA File :03/95/040/00040/AM13/	Lic.No/Date:0310691575 20.04.2012	Defer Date:08.05.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

289	Case No.:4/5/82-ALC4/2012		Party Name:TITAN LABORATORIES PVT. LTD.		Meet No/Date:6/82-ALC4/2012 08.05.2012		Status:Case Approved	
	HQ File :01/82/050/00176/AM13/		RLA File :03/95/040/00047/AM13/		Lic.No/Date:0310691656 23.04.2012		Defer Date:	
	Decision : In the light of earlier decision taken in meeting no. 1/82 dated 3.4.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:							
	Item of Export		Quantity	S.No	Item of Import		Quantity Allowed	
	Ortlistat Pellets 50%		1 kg	1.	Orlistat		0.505 kg	
RA may take appropriate action as per the decision of Norms Committee.								

290	Case No.:5/5/82-ALC4/2012	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Approved

HQ File :01/82/050/00177/AM13/		RLA File :03/95/040/00034/AM13/		Lic.No/Date:0310691920 24.04.2012		Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 51/82 dated 20.3.2012, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:							
Item of Export		Quantity	S.No	Item of Import		Quantity Allowed	
Dimethyl Diphenyl Thiuram Disulphide (MPTD)		1 kg	1.	N-Methyl Aniline		0.651 kg	
RA may take appropriate action as per the decision of Norms Committee.							

291	Case No.:6/5/82-ALC4/2012	Party Name:THERMAX LTD.,	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00178/AM13/	RLA File :31/83/040/00252/AM12/	Lic.No/Date:3110053908 24.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

292	Case No.:1/6/82-ALC4/2012	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00179/AM13/	RLA File :03/94/040/00055/AM13/	Lic.No/Date:0310692273 26.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

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Case No.:2/6/82-ALC4/2012	Party Name: BALAJI AMINES LIMITED	Meet No/Date: 6/82-ALC4/2012 08.05.2012	Status: Case Approved
HQ File :01/82/050/00180/AM13/	RLA File :31/83/040/00250/AM12/	Lic.No/Date: 3110053921 26.04.2012	Defer Date:

Decision : In the light of earlier decision taken in meeting no. 33/82 dated 15.11.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
N-Methyl-2-Pyrrolidone	1 KG	1.	Methanol	0.377 kg
		2.	Ammonia	0.164 kg
		3.	1,4 Butanediol	1.01 kg
		4.	Methylamine Catalyst	0.00080 kg
		5.	GBL Catalyst	0.00075 kg

RA concerned may take further necessary action as per above decision of NC

294	Case No.:3/6/82-ALC4/2012	Party Name:ROYAL PHARMA	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00181/AM13/	RLA File :03/95/040/00056/AM13/	Lic.No/Date:0310692521 27.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

295	Case No.:4/6/82-ALC4/2012	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00182/AM13/	RLA File :03/94/040/00019/AM13/	Lic.No/Date:0310692539 27.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Chemicals and Petrochemicals.			

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Case No.:5/6/82-ALC4/2012	Party Name: BALAJI AMINES LIMITED		Meet No/Date: 6/82-ALC4/2012 08.05.2012		Status: Case Approved
HQ File :01/82/050/00183/AM13/	RLA File :31/83/040/00263/AM12/		Lic.No/Date: 3110053945 27.04.2012		Defer Date:
Decision : In the light of earlier decision taken in meeting no. 7/82 dated 17.5.2011, it was decided to ratify norms under Para 4.7 of HBP v1 on repeat basis, as per details given below or as applied by the firm, whichever is less:					
Export product	Exp. Qty.	Sl. No.	Import items	Qty. allowed	
Diethyl Amino Ethanol	1kg.	1.	Ethanol	0.834 kg	
		2.	Ammonia Anhydrous	0.154 kg	
		3.	Ethylene Oxide	0.395 kg	
RA concerned may take further necessary action as per above decision of NC.					

297	Case No.:6/6/82-ALC4/2012	Party Name:BALAJI AMINES LIMITED	Meet No/Date:6/82-ALC4/2012 08.05.2012	Status:Case Deferred
	HQ File :01/82/050/00184/AM13/	RLA File :31/83/040/00262/AM12/	Lic.No/Date:3110053954 30.04.2012	Defer Date:05.06.2012
	Decision : It was decided to defer the case for 5.6.2012 for comments of Department of Pharmaceuticals.			

Date:09.05.2012
Place:New Delhi

Lalita Maini
Foreign Trade Development Officer